

(J.H.C.Sch. 1-7)

Through FAX

From :  
**Anil Kumar Choudhary,**  
Registrar General,  
High Court of Jharkhand,  
Ranchi

☎ : Office – 0651-2481449  
Fax No. -- 0651- 2481116

File No. XXII(5)/2/13-14/Appt.  
Letter No. /Appt.  
Dated : March, 2015

To,

**Sri Bimlendu Bhushan Mangal Murti,**  
Principal Secretary-cum-Legal Remembrancer,  
Law (Judicial) Department,  
Government of Jharkhand, Ranchi.

Sub. :- Regarding **nomination as a Resource person** for the Workshop on "**Budget Preparation**" scheduled to be held on 21.03.2015 at Judicial Academy Jharkhand, Ranchi.

Sir,

I am directed to inform that the Court has been pleased to nominate you as **Resource person** for the Workshop on the subject "**Budget Preparation**" scheduled to be held on **21.03.2015** at Judicial Academy Jharkhand, Ranchi and direct you to report at the Judicial Academy Jharkhand at 12:00 Noon on 21.03.2015 in proper dress.

This is for information and needful.

Yours faithfully,  
Sd/-A.K.Choudhary  
Registrar General

Memo No. 2305-2307 Appt. dated Ranchi the 17.3.15

Copy forwarded to the Director, Judicial Academy Jharkhand, Ranchi, for information with reference to his letter No. 632/JAJ dated 12.03.2015 and the C.P.C., e-Courts Project, J.H.C., Ranchi and the Deputy Registrar (Protocol), J.H.C. Ranchi for getting up-loaded the letter on the Court's Website.

  
17-03-15  
Registrar General

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File No. XXII(5)/2/13-14/Apptt.  
Letter No. /Apptt.  
Dated : March, 2015

To,

- (1.) Sri Pankaj Srivastava, Principal District & Sessions Judge-cum-Chairperson, DLSA, Deoghar,
- (2.)
- (3.) Sri Anant Vijay Singh, Principal District & Sessions Judge-cum-Chairperson, DLSA, Jamshedpur,
- (4.) Sri Sarfaraz Hasan Kazmi, Principal Judicial Commissioner-cum-Chairperson, DLSA, Ranchi,
- (5.) Sri Nageshwar Prasad, Principal District & Sessions Judge-cum-Chairperson, DLSA, Hazaribagh,
- (6.) Sri Amitabh Kumar, Principal District & Sessions Judge-cum-Chairperson, DLSA, Bokaro,
- (7.) Sri Pradeep Kumar Srivastava, Principal District & Sessions Judge-cum-Chairperson, DLSA, Chaibasa,
- (8.) Sri Om Prakash Pandey No.I, Principal District & Sessions Judge-cum-Chairperson, DLSA, Sahebganj,
- (9.) Sri Vishnu Kant Sahay, Principal District & Sessions Judge-cum-Chairperson, DLSA, Lohardaga,
- (10.) Sri Ambuj Nath, Principal District & Sessions Judge-cum-Chairperson, DLSA, Dhanbad,
- (11.) Sri Rajesh Kumar Vaish, Principal District & Sessions Judge-cum-Chairperson, DLSA, Latehar,
- (12.) Sri Kishore Kumar Srivastava, Principal District & Sessions Judge-cum-Chairperson, DLSA, Daltonganj,
- (13.) Sri Navneet Kumar, Principal District & Sessions Judge-cum-Chairperson, DLSA, Garhwa,
- (14.) Sri Basant Kumar Goswami, Principal District & Sessions Judge-cum-Chairperson, DLSA, Gumla,
- (15.) Sri Manoranjan Kavi, Principal District & Sessions Judge-cum-Chairperson, DLSA, Jamtara,
- (16.) Sri Gitendra Kumar Singh, Principal District & Sessions Judges-cum-Chairperson, DLSA, Giridih,
- (17.) Sri Prem Prakash Pandey, Principal District & Sessions Judge-cum-Chairperson, DLSA, Pakur,
- (18.) Sri Dinesh Kumar Singh, Principal District & Sessions Judge-cum-Chairperson, DLSA, Koderma,
- (19.) Sri Mohammad Kasim, Principal District & Sessions Judge-cum-Chairperson, DLSA, Seraikella,
- (20.) Sri Kushal Kishore Jha No. I, Principal District & Sessions Judge-cum-Chairperson, DLSA, Simdega,
- (21.) Sri Ram Naresh Mishra, Principal District & Sessions Judge-cum-Chairperson, DLSA, Godda,
- (22.) Sri Ramdhari Yadav, Principal District & Sessions Judge-cum-Chairperson, DLSA, Dumka,
- (23.) Sri Jai Prakash Narayan Pandey, Principal District & Sessions Judge-cum-Chairperson, DLSA, Chatra,
- (24.) Sri Bipin Bihari, Principal District & Sessions Judge-cum-Chairperson, DLSA, Khunti.

Sub. :- Regarding **nomination** for attending the "13<sup>th</sup> All India Meet of State Legal Services Authorities" scheduled to be held on **21<sup>st</sup> and 22<sup>nd</sup> March, 2015** at Ranchi and the Workshop on the subject of "Budget Preparation" on **21<sup>st</sup> March, 2015** at the Judicial Academy Jharkhand, Ranchi.

Sir,

I am directed to inform you that the Court has been pleased to nominate you for attending the Inaugural and Valedictory Sessions of the "13<sup>th</sup> All India Meet of State Legal Services Authorities" which is scheduled to be held on **21<sup>st</sup> and 22<sup>nd</sup> March, 2015** at Ranchi and the Workshop on the subject "Budget Preparation" on **21<sup>st</sup> March, 2015** itself at Judicial Academy Jharkhand, Ranchi with a direction to report at the Hotel B.N.R. Chanakya, Ranchi at 9:15 A.M. on 21.03.2015 and 22.03.2015 in proper dress with neat **White Shirt, Black Tie & Black Coat** and to report at Judicial Academy Jharkhand at **12:00 Noon sharp** on 21.03.2015.

Further, I am also directed to inform you that provision for the stay of the Principal District & Sessions Judges has been made in the Hotel - Pinnacle, Near Civil Courts, Ranchi from the evening of 20<sup>th</sup> March, 2015 till the evening of 22<sup>nd</sup> March, 2015. The copy of Minute- to- Minute programme is enclosed herewith for your information and needful.

Accordingly, you are accorded necessary permission to leave the Headquarters for attending the aforesaid programme and no separate application for leaving Headquarters be submitted to this Court.

This is for information and needful.

Yours faithfully,  
Sd/- A.K. Choudhary  
Registrar General

Encl. :- As above (06 sheets)

Memo No. ~~2384-2387~~ -Apptt. dated Ranchi the 17.03.15

Copy forwarded to the Member Secretary, JHALSA, Ranchi for information and needful with reference to the letter r.o. JHALSA/ 1890/2015 dated 11.03.2015 / the Director, Judicial Academy Jharkhand, Ranchi for information with reference to his letter No. 632/JAJ dated 12.03.2015 and the C.P.C., e-Courts Project, J.H.C., Ranchi and the Deputy Registrar (Protocol), J.H.C. Ranchi for getting up-loaded the letter on the Court's Website.

*A.K. Choudhary*  
Registrar General

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From :  
**Anil Kumar Choudhary,**  
Registrar General,  
High Court of Jharkhand,  
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File No. XXII(5)/2/13-14/Apptt.  
Letter No. /Apptt.  
Dated : March, 2015

To,

1. Sri Ashok Kumar Singh, Civil Judge (Sr. Div.)-cum-Secretary DLSA, Simdega,
2. Sri Surendra Sharma, C.J.M.-cum-Civil Judge (Sr. Div.)-cum-Secretary DLSA, Khunti,
3. Sri Taufiqul Hassan, Civil Judge (Sr. Div.)-cum-Secretary DLSA, Latehar,
4. Sri Radha Krishan, Civil Judge (Sr. Div.)-cum-Secretary DLSA, Dumka,
5. Sri Rajeev Anand, Civil Judge (Sr. Div.)-cum-Secretary DLSA, Koderma,
6. Sri Subhash, Civil Judge (Sr. Div.)-cum-Secretary DLSA, Sahebganj,
7. Sri Kamal Kumar Srivastava, Civil Judge (Sr. Div.)-cum-Secretary DLSA, Giridih,
8. Sri Rajesh Kumar No. I, Civil Judge (Sr. Div.)-cum-Secretary DLSA, Jamshedpur,
9. Sri Anil Kumar Pandey, Civil Judge (Sr. Div.)-cum-Secretary DLSA, Dhanbad,
10. Sri Sanjay Kumar No. II, Civil Judge (Sr. Div.)-cum-Secretary DLSA, Chaibasa,
11. Sri Sujit Kumar Singh, Civil Judge (Sr. Div.)-cum-Secretary DLSA, Seraikella,
12. Sri Rajni Kant Pathak, Civil Judge (Sr. Div.)-cum-Secretary DLSA, Ranchi,
13. Sri Amit Shekhar, Civil Judge (Sr. Div.)-cum-Secretary DLSA, Bokaro,
14. Sri Yashwant Prakash, Civil Judge (Sr. Div.)-cum-Secretary DLSA, Gumla,
15. Sri Kamlesh Kumar Shukla, Civil Judge (Sr. Div.)-cum-Secretary DLSA, Garhwa,
16. Sri Uttam Anand, Civil Judge (Sr. Div.)-cum-Secretary DLSA, Daltonganj,
17. Sri Anand Prakash, Civil Judge (Sr. Div.)-cum-Secretary DLSA, Godda,
18. Sri Ramesh Chandra, Civil Judge (Sr. Div.)-cum-Secretary DLSA, Pakur,
19. Sri Ghulam Haidar, Civil Judge (Sr. Div.)-cum-Secretary DLSA, Lohardaga,
20. Sri Prabhakar Singh, Civil Judge (Sr. Div.)-cum-Secretary DLSA, Jamtara,
21. Sri Kumar Kranti Prasad, Civil Judge (Sr. Div.)-cum-Secretary DLSA, Deoghar,
22. Sri Taufique Ahmed, Civil Judge (Sr. Div.)-cum-Secretary DLSA, Chatra,
23. Sri Sanjay Kumar Choudhary, Civil Judge (Sr. Div.)-cum-Secretary DLSA, Hazaribagh,
24. Sri Yogesh Chandra Verma, S.D.J.M.-cum-Secretary I/c, SDLSC, Rajmahal
25. Sri Sanjeev Jha, S.D.J.M.-cum-Secretary I/c, SDLSC, Bermo at Tenughat,
26. Sri Santosh Anand Prasad, J.M.-cum-Civil Judge (Jr. Div.)-cum-Secretary I/c, SDLSC, Ghatshila.

Sub. :- Regarding **nomination** for attending the "13<sup>th</sup> All India Meet of State Legal Services Authorities" scheduled to be held on **21<sup>st</sup> and 22<sup>nd</sup> March, 2015** at Ranchi and the Workshop on the subject of "Budget Preparation" on **21<sup>st</sup> March, 2015** at Judicial Academy Jharkhand, Ranchi.

Sir,

I am directed to inform you that the Court has been pleased to nominate you for attending the Inaugural and Valedictory Sessions of the "13<sup>th</sup> All India Meet of State Legal Services Authorities" which is scheduled to be held on **21<sup>st</sup> and 22<sup>nd</sup> March, 2015** at Ranchi and the Workshop on the subject "Budget Preparation" scheduled to be on **21<sup>st</sup> March, 2015** itself at Judicial Academy Jharkhand, Ranchi with a direction to report at the Hotel B.N.R. Chanakya, Ranchi at 9:15 A.M. on 21.03.2015 and 22.03.2015 in proper dress with neat **White Shirt, Black Tie & Black Coat** and to report at Judicial Academy Jharkhand at **12:00 Noon sharp** on 21.03.2015.

Further, I am also directed to inform you that provision for the stay of the Secretaries, DLSAs & SDLCS has been made in the A.T.I. Hostel (Swarnrekha), Ranchi from the evening of 20<sup>th</sup> March, 2015 till the evening of 22<sup>nd</sup> March, 2015. The copy of Minute- to- Minute programme is enclosed herewith for your information and needful.

Accordingly, you are accorded necessary permission to leave the Headquarters for attending the aforesaid programme and no separate application for leaving Headquarters be submitted to this Court.

Encl. :- As above (06 sheets)

Memo No. 2334-2360 Apptt. dated Ranchi the 17.03.15.....

Copy forwarded to the Principal District & Sessions Judges, Bokaro / Chatra / Chaibasa / Daltonganj/Dhanbad / Deoghar / Dumka/ Garhwa/ Giridih /Godda/ Gumla/Hazaribag / Jamshedpur/Jamtara / Koderma/ Khunti/Latehar/ Lohardaga /Sahebganj/ Seraikella/ Simdega / Pakur/ including Principal Judicial Commissioner Ranchi for information / the Member Secretary, JHALSA, Ranchi for information with reference to the letter no. JHALSA/ 1890/2015 dated 11.03.2015 / the Director, Judicial Academy Jharkhand, Ranchi for information with reference to his letter No. 632/JAJ dated 12.03.2015 and the C.P.C., e-Courts Project, J.H.C., Ranchi and the Deputy Registrar (Protocol), J.H.C. Ranchi for getting up-loaded the letter on the Court's Website.

Yours faithfully,  
Sd/-A.K.Choudhary  
Registrar General

  
Registrar General